

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

19. C.P.(IB)-3123(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.02.2021**

NAME OF THE PARTIES: Parimal Vakharia Couture

V/s

Kiaasa Retail LLP

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Mr. Dhiren R Dave, Practicing Company Secretary, for the petitioner is present. Counsel for the respondent is also present.

At the request of both sides, list this matter on 05.03.2021 for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)